

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

WRIT PETITION(S) (CIVIL) NO(S). 445/2017

SHRI VENKATESHWARA UNIVERSITY & ANR.

PETITIONER(S)

VERSUS

UNION OF INDIA & ANR.

RESPONDENT(S)

O R D E R

It is assured by the learned counsel appearing on behalf of the Medical Council of India that the Medical Council of India shall communicate the outcome/recommendations on the representation made by the petitioners by 10<sup>th</sup> December, 2017.

Let it be communicated by 10<sup>th</sup> December, 2017.

Accordingly, writ petition is disposed of.

.....J.  
[ARUN MISHRA]

.....J.  
[MOHAN M. SHANTANAGOUDAR]

NEW DELHI;  
NOVEMBER 28, 2017.

ITEM NO.24

COURT NO.10

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 445/2017

SHRI VENKATESHWARA UNIVERSITY &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

(IA No.92463/2017-CLARIFICATION/DIRECTION ON 3.10.2017)

Date : 28-11-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGUDAR

For Petitioner(s) Mr. Gaurav Bhatia, AOR  
Mr. Abhishek Singh, Adv.  
Mr. Utkarsh Jaiswal, Adv.

For Respondent(s) Mr. Maninder Singh, ASG  
Mr. Ajit Kumar Sinha, Sr. Adv.  
Mr. Sarad Kumar Singhania, Adv.  
Mr. Vipin Kumar, Adv.  
Mr. G.S. Makker, AOR

Mr. Gaurav Sharma, AOR  
Mr. Dhawal Mohan, Adv.  
Mr. Prateek Bhatia, Adv.  
Ms. Amandeep Kaur, Adv.  
Mr. Abhishek, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The writ petition is disposed of in terms of the signed order.

Pending application(s), if any, stands disposed of accordingly.

(ASHWANI THAKUR)  
COURT MASTER (SH)

(JAGDISH CHANDER)  
COURT MASTER

(Signed order is placed on the file)